

ASSOCIATE DECOR LIMITED**V STATUTORY DUES****A STATUTORY DUES - CLAIMED IN FORM F**

The public notice sought proof of claims form Statutory Authorities in Form F as stipulated in Regulation 7 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016. The IRP/RP has received following claims till 7th October, 2019 from Statutory Authorities.

Sr. No.	Name	Claimed by Creditors	Amount of Claim Rejected	Admissible Amount
1	Assistant Commissioner of Commercial Taxes, Local Goods and Service Tax Office-150 Bangalore	54,46,13,819	54,46,13,819	-
2	The Principal Commissioner of Central Tax, GST Commissionerate, Bengaluru East, TTMC/BMTC Building, 4th Floor, Dommaluru, Bengalru-560071	15,75,36,315	4,10,62,357	11,64,73,959
3	Virabhadra S. Mahajan-Office of the Deputy Commissioner of Income Tax Central Circle	1,22,99,170	-	1,22,99,170
4	Abhinav Kumar, Assistant Commissioner, CGST & Central Excise Div IV Mumbai Central Commissionerate	53,43,033	25,17,321	28,25,712
5	Shri. R. Vasudevan, Assistant Commissioner of Customs (Authorised by Commissioner of Customs, Chennai IV, Custom House, Chennai-600001)	52,11,34,193	24,38,41,880	27,72,92,313
6	S.R Chaudhar, Dy. Commissioner of State Tax [GST] Formerly Dy. Comiissioner of Sales Tax, DCST-E-604, on behalf of Commissioner of State Tax, Maharashtra Government	20,71,350	17,30,216	3,41,134
7	Deputy Commissioner of Commercial Taxes	22,05,79,656	22,05,79,656	-
	Total	1,46,35,77,536	1,05,43,45,249	40,92,32,288

